

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-548

TO BE ANSWERED ON-13.12.2018

PROMOTION OF RENEWABLE ENERGY

548. SHRI K.R.P. PRABAKARAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) the details of the policy formulated for the promotion of renewable energy in view of the power crisis in various States in the country including Tamil Nadu;
- (b) the details of the works undertaken by the State Nodal Agencies (SNAs) in the renewable energy sector in the rural areas and the achievements made as a result thereof, State/UT-wise; and
- (c) the details of incentives being given to the SNAs for promotion, coordination and monitoring of projects State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) The details of policies formulated by the Government of India for promotion of renewable energy in view of the power crisis in various States in the country inter-alia, includes fiscal and promotional incentives such as capital subsidy, accelerated depreciation, waiver of Inter State Transmission System (ISTS) charges and losses, Viability Gap Funding (VGF) and permitting Foreign Direct Investment up to 100 per cent under the automatic route. Also, to ensure cheaper generation of renewable energy, projects are awarded through transparent bidding process i.e. through e-reverse auction. Government has also issued standard bidding guidelines to enable the distribution licensees to procure power at competitive rates in cost effective manner.

Further, State Government of Tamil Nadu has also formulated policies to support promotion of renewable energy which envisages creation of incremental generation of 5000 MW of wind and 5000 MW of solar energy by the year 2023.

(b) The State Nodal Agencies (SNAs) are involved in the implementation of various renewable energy programmes in the country which includes identification of beneficiaries & project sites, facilitation of project developers for various statutory clearances required, technical supervision and regular monitoring of projects being executed, submission of project completion reports, etc.

The details of the achievements made in the country under grid connected and Decentralized/Off-grid renewable energy programmes up to October 2018 are given in **ANNEXURE-I and II**.

(c) The Government is not providing any incentives to the SNAs. However, they are being paid service or administrative charges on completion of the sanctioned projects as per provisions of the scheme guidelines for promotion, coordination and monitoring of renewable energy projects. The details of service or administrative charges given to SNAs under various renewable energy programmes are given in **Annexure III**.

ANNEXURE-I

Annexure-I referred to in reply to part (b) of Lok Sabha Un-starred Question No. 548 for 13/12/2018 regarding 'Promotion of Renewable Energy'

State-wise installed capacity of Grid Interactive Renewable Power as on 31.10.2018.										
S. No.	STATES / Uts	Small Hydro Power	Wind Power	Bio-Power				Solar Power		Total Capacity
				BM Power/Bagasse Cogen. (Grid Interactive)	BM Cogen. (Non-Bagasse/Captive Power)	Waste to Energy	Bio Power Total	Ground Mounted	Roof Top	
		(MW)	(MW)	(MW)	(MW)	(MW)	(MW)	(MW)	(MW)	(MW)
1	Andhra Pradesh	162.11	4074.35	378.20	98.98	23.16	500.34	2594.17	47.59	7378.56
2	Arunachal Pradesh	107.100						1.27	4.12	112.49
3	Assam	34.11						10.67	2.03	46.81
4	Bihar	70.70		113.00	8.20		121.20	138.93	3.52	334.35
5	Chhatisgarh	76.00		228.00	2.50		230.50	215.83	15.52	537.85
6	Goa	0.05						0.20	0.71	0.96
7	Gujarat	28.60	5852.67	65.30	12.00		77.30	1517.95	129.6	7606.12
8	Haryana	73.50		121.40	84.26		205.66	130.80	86.05	496.01
9	Himachal Pradesh	858.61			7.20		7.20	0.00	3.36	869.17
10	Jammu & Kashmir	179.03						8.49	1.36	188.88
11	Jharkhand	4.05			4.30		4.30	19.05	13.02	40.42
12	Karnataka	1230.73	4672.30	1783.60	15.20	1.00	1799.80	5085.44	144.96	12933.23
13	Kerala	222.02	52.50		0.72		0.72	100.00	38.49	413.73
14	Madhya Pradesh	95.91	2519.890	93.00	12.35	15.40	120.75	1507.73	24.08	4268.36
15	Maharashtra	373.570	4788.13	2170.00	16.40	12.59	2198.99	1267.30	151.88	8779.87
16	Manipur	5.45						0.00	2.17	7.62
17	Meghalaya	31.03			13.80		13.80	0.00	0.06	44.89
18	Mizoram	36.47						0.10	0.10	36.67
19	Nagaland	30.67						0.00	1.00	31.67
20	Odisha	64.625		50.40	8.82		59.22	113.56	4.19	241.60
21	Punjab	173.55		194.00	123.10	9.25	326.35	828.1	77.52	1405.52
22	Rajasthan	23.85	4299.72	119.30	2.00		121.30	2987.49	92.5	7524.86
23	Sikkim	52.11						0.00	0.01	52.12

24	Tamil Nadu	123.05	8594.39	926.00	28.55	6.40	960.95	2098.27	122.68	11899.34
25	Telangana	90.87	128.10	158.10	1.00	18.50	177.60	3363.29	41.84	3801.70
26	Tripura	16.01						5.00	0.09	21.10
27	Uttar Pradesh	25.10		1957.50	160.01		2117.51	749.00	56.15	2947.76
28	Uttarakhand	214.320		73.00	57.50		130.50	239.78	63.21	647.81
29	West Bengal	98.50		300.00	19.92		319.92	20.71	17.26	456.39
30	Andaman & Nicobar	5.25						5.10	1.46	11.81
31	Chandigarh							6.34	24.01	30.35
32	Dadar & Nagar Haveli							2.49	2.97	5.46
33	Daman & Diu							10.15	2.86	13.01
34	Delhi					52.00	52.00	8.96	97.60	158.56
35	Lakshwadeep							0.75	0.00	0.75
36	Pondicherry							0.03	1.68	1.71
37	Others		4.30							4.30
	Total (MW)	4506.945	34986.350	8730.80	676.81	138.30	9545.91	23036.95	1275.65	73351.81
MW = Megawatt										

ANNEXURE-II

Annexure-II referred to in reply to part (b) of Lok Sabha Un-starred Question No. 548 for 13/12/2018 regarding 'Promotion of Renewable Energy'

State wise details of Decentralized/Off-Grid Renewable Energy Systems/Devices as on 31.10.2018									
S.No.	STATES / UT	Biomass Gasifier	Waste to Energy	Solar Photovoltaic (SPV) Systems					SPV
				Solar Street Light	Solar Home Light	Solar Lamp	Sub-Total	Power Plant	
		(MW)	(MW)	(Nos)	(Nos)	(Nos)	(Nos)	(kWp)	(Nos)
1	Andhra Pradesh	22.914	23.88	8992.00	22972.000	51360.000	83324.000	3815.60	33226
2	Arunachal Pradesh			5008.00	35065.000	18551.000	58624.000	963.20	22
3	Assam	2.933		9441.00	46879.000	213364.000	269684.000	1605.00	45
4	Bihar	5.934	1.00	27270.00	12303.000	797775.000	837348.000	4361.60	2107
5	Chhatisgarh	1.21	0.33	2042.00	7754.000	3311.000	13107.000	30230.90	41964
6	Goa			707.00	393.000	1093.000	2193.000	32.72	15
7	Gujarat	20.08	15.66	2004.00	9253.000	31603.000	42860.000	13576.60	11522
8	Haryana	4.463	4.46	22018.00	56727.000	93853.000	172598.000	2321.25	1293
9	Himachal Pradesh		1.00	78000.00	22592.000	33909.000	134501.000	1905.50	6
10	Jammu & Kashmir	0.2		14156.00	144316.000	51224.000	209696.000	8129.85	39
11	Jharkhand	0.5		9856.00	9450.000	597184.000	616490.000	3769.90	3857
12	Karnataka	6.297	10.05	2694.00	52638.000	7781.000	63113.000	7754.01	5695
13	Kerala		0.23	1735.00	41912.000	54367.000	98014.000	15825.39	818
14	Madhya Pradesh	9.857	0.72	10833.00	7920.000	529101.000	547854.000	3654.00	12903
15	Maharashtra	7.15	27.71	10420.00	3497.000	239297.000	253214.000	3857.70	3315
16	Manipur			11205.00	24583.000	9058.000	44846.000	1580.50	40
17	Meghalaya	0.25		4900.00	7844.000	24875.000	37619.000	1084.50	19
18	Mizoram			5325.00	12060.000	10512.000	27897.000	2955.60	37
19	Nagaland			6235.00	1045.000	6766.000	14046.000	1506.00	3
20	Orissa	0.27		14181.00	5274.000	99843.000	119298.000	567.52	8937
21	Punjab		7.40	42758.00	8626.000	17495.000	68879.000	2066.00	1857

22	Rajasthan	2.629	3.91	6852.00	187968.000	225851.000	420671.000	10850.00	42581
23	Sikkim			504.00	15059.000	23300.000	38863.000	850.00	0
24	Tamil Nadu	14.86	15.96	39413.00	289333.000	16818.000	345564.000	12752.60	4459
25	Telangana		3.50	1029.00	0.000	0.000	1029.000	7450.00	424
26	Tripura			1199.00	32723.000	64282.000	98204.000	867.00	151
27	Uttar Pradesh	31.85	49.81	255783.00	235909.000	523306.000	1014998.000	10638.31	14696
28	Uttarakhand	2.15	8.49	22119.00	91595.000	93927.000	207641.000	2935.53	26
29	West Bengal	29.818	1.17	8726.00	145332.000	17662.000	171720.000	1730.00	653
30	Andaman & Nicobar			390.00	468.000	6296.000	7154.000	167.00	5
31	Chandigarh			898.00	275.000	1675.000	2848.000	730.00	12
32	Dadar & Nagar Haveli			0.00	0.000	0.000	0.000	0.00	0
33	Daman & Diu			0.00	0.000	0.000	0.000	0.00	0
34	Delhi			301.00	0.000	4807.000	5108.000	1269.00	90
35	Lakshwadeep			2465.00	600.000	5289.000	8354.000	2190.00	0
36	Puducherry			417.00	25.000	1637.000	2079.000	121.00	21
37	Others*			9150.00	140273.000	125797.000	275220.000	23885.00	4621
	Total	163.365	175.28	639026	1672663	4002969	6314658.000	187998.77	195459

Annexure-III referred to in reply to part (c) of Lok Sabha Un-starred Question No. 548 for 13/12/2018 regarding 'Promotion of Renewable Energy'

The details of service charges given to SNAs under various renewable energy programmes	
Programme	Service/Administrative Charge
Off-grid & Decentralized Solar PV program	3% of eligible Central Financial Assistance (CFA)
Solar Rooftop program	3% of eligible Central Financial Assistance (CFA)
National Biogas and Organic Manure Program (NBOMP)	Rs 1,00,000 for physical target achievement of 100-3000 numbers of biogas plants. Rs 10,50,000 for physical target achievement of 3001-7000 numbers of biogas plants. Rs 24,50,000 for physical target achievement of 7000 numbers of biogas plants or above.